## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 756/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 01.01.2018

NAME OF THE PARTIES: Gautam Balvantrai Desai V/s. Venkateshvara Texfab Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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## <u>ORDER</u>

## C.P. No. 756/241/NCLT/MB/MAH/2017

## C.P. No. 760/244/NCLT/MB/MAH/2017

- 1. The Learned Representatives of both the sides are present.
- In Waiver Application which is C.P. No. 760/2017 Reply to be filed on or before 10.01.2018, copy to be served on the other side in advance.
- 3. Matter is listed for hearing on 16.01.2018. Injunction till 16.01.2018.

Sd/-

BHASKARA PANTULA MOHAN Member (Judicial) Sd/-M.K. SHRAWAT Member (Judicial)

01.01.2018 aah